

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 19.01.2022 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

After rising of 02:00 PM bench of Court III

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App. (AT)(CH)(Ins) No 126/2021	Indusind Bank Ltd V M/s. IVRCL Limited & anr	Ramalingam Associates	Ryan D Souza – R1 Akshit Kapur R2 P. Giridharan for Liquidator
2.	Comp App (AT) (CH) (Ins) No. 215/2021 & IA No. 498/2021 & 450/2021	Amlika Mercantile Pvt Ltd. V Key Trade AG & 2 Ors. Rama Subramanian for Applicant V Anirudh Krishnan for Respondent	Anirudh Krishnan Adarsh Subramaniam	Bharadwaj -R1 Mummaneni Vazra Laxmi-R3 Shivakumar & Suresh-R4 M.S. Visvanathan R2
3.	Comp App (AT)(CH)(Ins) No. 229/2021	Aayas Trade Services P Ltd V Mantri Developers P Ltd	Vinod Kumar Srinivasan	Shyam sundar
4.	Comp App (AT)(CH)(Ins) No. 248/2021 & IA No. 521/2021 & 522/2021	Triumph Commodities Pte Ltd V Naren Sheth RP For Aster Pvt Ltd With	Ramarao Avinash Krishnan Ravi Harshini J	JVL Bharati
5.	Comp App (AT)(CH)(Ins) No. 249/2021 & IA No. 523/2021 & 524/2021	Triumph Commodities Pte Ltd V Naren Sheth RP For Aster Pvt Ltd	Ramarao Avinash Krishnan Ravi Harshini J	JVL Bharati
6.	Comp App (AT) (CH) No.34/2021	Macquarie SBI Infrastructure Investments Pvt Ltd & Anr V K. Sadananda Shetty & 14 Ors	K. Gowtham Kumar A.K. Athiban Vijay	Deepika Murali Caveator For R1-R5 Nithya Kalyani R6, R7, R9-R14 (Vakalat not filed) Giridharan R13

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	Comp. App (AT)(CH)(Ins) No. 111/2021	Punjab National Bank Vs Udayaraj Patwardhan & 12 others WITH	Vinithra Srinivasan Varun Srinivasan	Niraj Kumar – R1 Yasish Chandra R2, R3, R4, R6 & R10 Edward James-R14 DVAS Prasad R13
8.	Comp App (AT)(CH)(Ins) No.132/2021	Punjab National Bank V Udayaraj Patwardhan & 12 others	Vinithra Srinivasan Varun Srinivasan	Niraj Kumar – R1 Yasish Chandra R2, R3, R4, R6 & R10 Edward James-R14
9.	Comp App (AT)(CH)(Ins) No. 234/2021	Sumit Binani Rp (KSK Mahanadi Power Company Ltd) V V Venkatachalam Rp (KSK Water Infrastructures P Ltd) With	Shardul Amarchand Mangaldas & Co	Y. Suryanarayana R1 Aniruth Krishnan R2 Bishwajith Dubey R3
10.	Comp App (AT)(CH)(Ins) No. 239/2021	Committee of Creditors (KSK Mahanadi Power Company Ltd) V V. Venkatachalam RP & 2 Ors	Cyril Amarchand Mangaldas	Y. Suryanarayana Caveator For R1 Allwin Godwin R3

11.	Comp App (AT)(CH)(Ins) No. 272/2021 & IA No. 588,589 & 590/2021	Sumit Binani RP of KSK Mahanadi Power Company Ltd V V. Venkatachalam RP of Raigarh Champa Railway Infrastructure P Ltd	Sandeep Bajaj Aakanksha Nehra	Y. Suryanarayana R1 Aniruth Krishnan R2
12.	TA No. 49/2021 (Comp App (AT) (Ins) No. 688/2020	Udhyaraj Patwardan RP for Ind Bharath Energy (Utkal) Ltd V Tata Capital Financial Service Ltd & 10 Ors	Satendra K Rai Abhjeet Sinha Niraj Kumar Pravar Mishra	Vatsala Rai Durga Manda R1 Saratha Sachdev Ramakant Rai Shivkrit Rai Mehak Suri R2 Ramkant Rai R4,2A

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//By order//

1. Notice Board

2. Website: www.nclat.nic.in

(Chennai Bench)

For Assistance,

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